

**DIVISION BENCH**

**ITEM NO.6**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.254/2024 IN CP (IB) No.90/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 10<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S BAAF ENGINEERS PVT LTD V/S M/S PRATISHTHA DAIRY FARMS PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

- Sh. Krishna Dev Vyas, Adv. : *For the Applicant/ RP*
- Sh. Aakarshan Aditya with : *For the Resolution Applicant*  
Sh. Ujjawal Satsangi, Advs.
- Sh. Ankur Gupta, Adv. : *For the CoC*

**ORDER**

**IA NO.254/2024**

Ld. Counsels representing the parties are present.

- 1.** This application has been filed for seeking preponement of the main matter, which is otherwise listed for 10.06.2024.
- 2.** With the consent of the Ld. Counsels representing the parties, the main matter is preponed to 4<sup>th</sup> June, 2024 and to come up higher on Board.
- 3.** Accordingly, IA No.254/2024 stands disposed off.

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**10<sup>th</sup> May, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**